

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-51/2011/10610 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
Member, MACT,
Dhubri.

Dated Guwahati the ^{nt} 21 November, 2022.

Sub: **Casual leave .**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2021-2022/971, dtd. 16.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for five days on 28.11.2022, 29.11.2022, 30.11.2022, 01.12.2022 & 03.12.2022 and Restricted holiday on 05.12.2022, along with station leave permission, from the evening of 25.11.2022, after Court hours, till the morning of 06.12.2022.** The District & Sessions Judge, Dhubri and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/10611-10612 /A, dated , 21-11-2022

Copy to:

1. The District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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